

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27-02-2020 at 2.30 p.m.

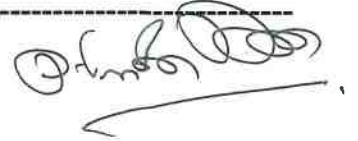
PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/1218/2019
NAME OF THE PETITIONER(S) : S LAKSHMANAN & 1 ANOTHER
NAME OF THE RESPONDENT(S) : GREEN PEACE CONSTRUCTION PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① P. Jesus Moris Ravi For Petitioner



ORDER

No representation on behalf of the Corporate Debtor.

At request of the Learned Counsel for the Petitioner, post the matter on
23.03.2020.

SD

[S. VIJAYARAGHAVAN]
Member (Technical)

SD

[R. VARADHARAJAN]
Member (Judicial)

sr